

**NATIONAL COMPANY LAW TRIBUNAL**  
**COURT-I, MUMBAI BENCH**

Item 56

**CA 131/2022 CA 403/2021 CA 338/2021, CA 121/2022, IA 94/2022 CA 111/2021, CA 96/2021 IN CP 3638/MB/2018**

CORAM:

SH. SHYAM BABU GAUTAM  
HON'BLE MEMBER (T)

JUSTICE P.N. DESHMUKH (Retd.)  
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **11.01.2023**

NAME OF THE PARTIES: **Union of India**

**V/s**

**Infrastructure Leasing &  
Financial Services Ltd**

*Appearance (via video-conference):*

For the Applicant in

CA 131/2022 : Gaurav Sharma i/b Avyukta Legal

CA 403/2021 : Adv Aaditya Vijay Kumar, Adv Akshit Mohan

For the Respondent

IN CA 131/2022 : Adv. M. S. Bhardwaj

CA 111/2021, CA403/2021 : Advocates Ms. Drishti Das, Ms.

Roma Bhojani and Ms. Rima Jain

i/b Cyril Amarchand Mangaldas

R-2 IN CA 131/2022 : Kuber Dewan a/w Neeharika Aggarwal

For Union of India : Adv. Aditya Sikka a/w Ms.

Vasudha Vijaysheel

Section 242(4), 241-242 of the Companies Act, 2013

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**ORDER**

Court Convened through virtual hearing, however, the matter could not be heard due to paucity of time. List this Matter on Board on **16.03.2023**

**Sd/-**

SHYAM BABU GAUTAM  
Member (Technical)

Jagdish

**Sd/-**

JUSTICE P.N. DESHMUKH  
Member (Judicial)